IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)	Respondent(s)
Advocate for Applicant(s)	Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
	OA No.152/2013 with MA No.128/2013 Date of Order : 25.09.2013 None present for applicant. None present on behalf of the applicant. Even on earlier date i.e. 22.08.2013 none was present. Therefore, the OA is dismissed for non-prosecution. Accordingly the MA is also dismissed. **[Meenakshi Hooja]** **Administrative Member** **[Justice K.C.Joshi]** **Judicial Member** Rss
प्रार्थी को लिखित अभिभाषी क्र.सं. 96 दि. 8.10.13 को प्राप्त हुआ मेरी 8/10	